

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:763
ANSWERED ON:28.11.2005
AMENDMENT IN INDUSTRIAL DISPUTES ACT,1947
Purandeswari Smt. Daggubati

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to amend the existing Industrial Disputes Act, 1947 to facilitate the hire and fire norms of labour in small industrial units;
- (b) if so, the details thereof; and
- (c) the time by which necessary amended legislation is likely to be brought?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a): There is no such proposal at present.
- (b) & (c): Do not arise in view of (a) above.